BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1062 OF 2024

IN THE MATTER OF:

Bhanu Sahay ......Applicant

Versus

Union of India & Ors .....Respondents

INDEX

Sr. no	Particulars	Page no.
01	Additional Submission With Affidavit	1-8
02	to the Photograf dated 26.11.2025	11-28

दिनांक 27.11.2025

प्रार्थी/आवेदक

(भानू सहाय)

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1062 OF 2024

IN THE MATTER OF:

Bhanu Sahay ……Applicant

Versus

Union of India & Ors .....Respondents

Additional Submission on behalf of the Applicant

श्रीमान् जी,

विनम्र निवेदन है कि पहुंज नदी की वर्तमान स्थिति के तथ्यात्मक परिदृश्य को माननीय न्यायाधिकरण के संज्ञान में लाने हेतु, आवेदक की ओर से अत्यंत आदरपूर्वक यह आवेदन प्रस्तुत किया जा रहा है, जिसके माध्यम से इस मामले से संबंधित अति-महत्वपूर्ण अभिलेख एवं प्रासंगिक तथ्य न्यायाधिकरण के अवलोकनार्थ संलग्न किए जा रहे हैः-

it is most humbly submitted that, in order to bring to the kind notice of the Hon'ble Tribunal the factual status of the Pahunj River, this application is respectfully submitted by the Applicant, through which the extremely important records and relevant facts pertaining to the present matter are annexed for the perusal of the Hon'ble Tribunal. (google translate)

1. यह कि दिनांक 24.11.2025 को दैनिक मसाचार TIMES पोर्टल के यूट्यूब चैनल पर दिखाई गई खबर शीर्षक "पहुंज नदी का अस्तित्व खतरे में, अवैध कब्जा कर निर्माण कार्य" के आधार पर कुछ अतिरिक्त तथ्य प्रकाश में आए हैं, जिन्हें न्यायालय के संज्ञान में लाना आवश्यक है। जिसमें यह दिखाया एवं वर्णित किया गया है कि पहुज नदी के तट पर अवैध कब्जे, निर्माण गतिविधियों और मलबा डालकर नदी पाटने जैसी गम्भीर पर्यावरणीय क्षति निरंतर जारी है, जिससे नदी का प्राकृतिक स्वरूप और अस्तित्व संकट में पड़ रहा है। यूट्यूब चैनल पर दिखाई गई खबर का लिंक https://youtu.be/b0fX2w6Qiuc

1. That on the basis of the news shown on 24.11.2025 on the YouTube channel of the 'Dainik Masachar TIMES' portal, titled 'The existence of the Pahuj River is in danger due to illegal encroachment and construction activities', certain additional facts have come to light which are necessary to bring to the notice of this Hon'ble Court. The said news report shows and describes that illegal encroachments on the banks of the Pahuj River, construction activities, and dumping of debris to fill the river are continuously causing serious environmental damage, due to which the natural form and the very existence of the river are under threat. (google translate)

भानु सहाय

The link of the news shown on the YouTube channel https://youtu.be/b0fX2w6Qiuc

दैनिक मसाचार TIMES पोर्टल के यूट्यूब चैनल पर दिखाई गई खबर का स्क्रीनशॉट

Description ×

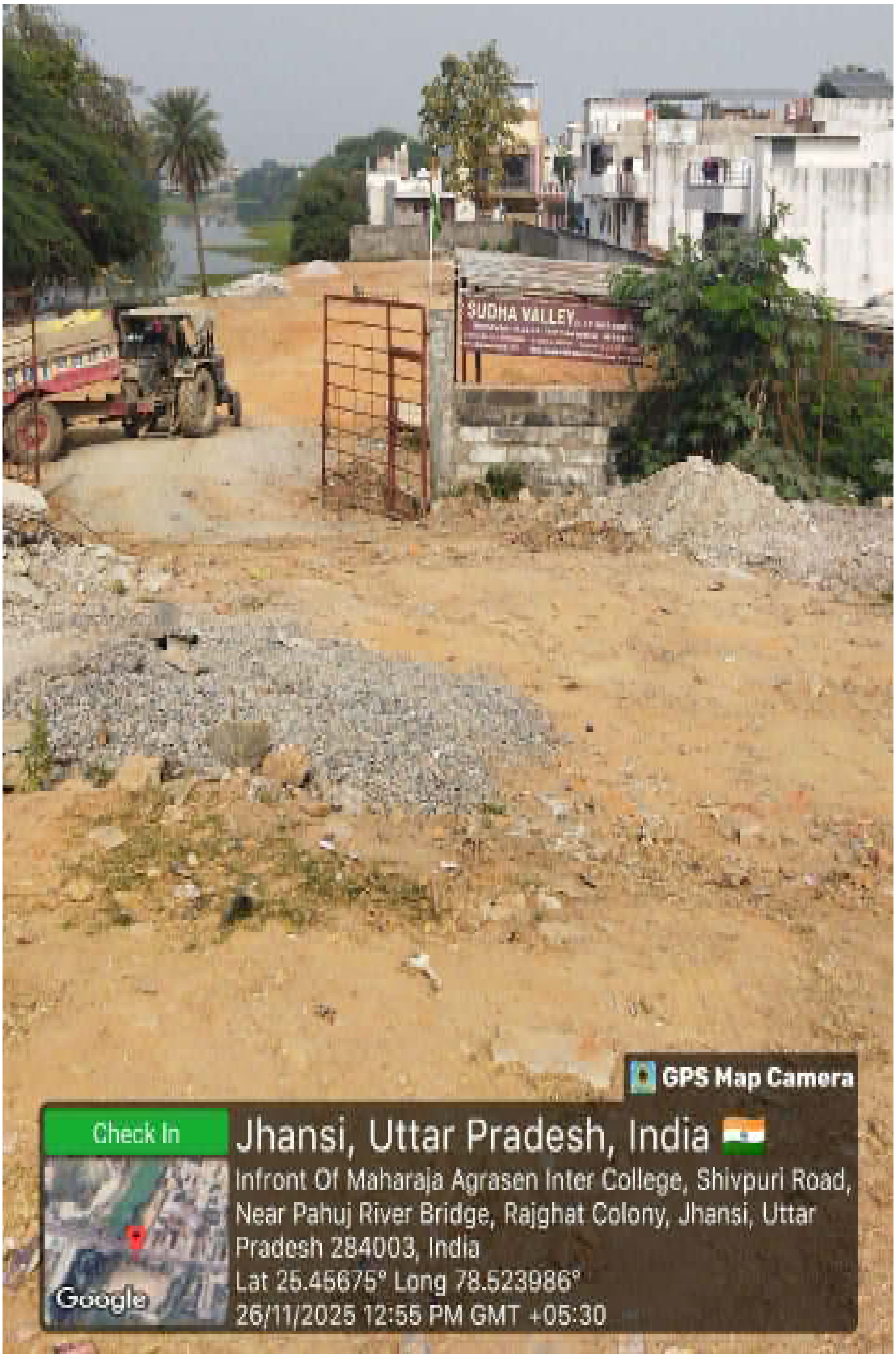
झांसी पहुज नदी का अस्तित्व खतरे में, माफियाओं ने एक एकड़ जमीन पर चलाया बुलडोजर, ...

0	48	24 Nov
Likes	Views	2025

2. यह कि उक्त समाचार में वर्णित तथ्यों की गंभीरता को देखते हुए आवेदक ने दिनांक 26.11.2025 को स्वयं स्थल का निरीक्षण किया और पाया कि समाचार में प्रकाशित स्थिति वास्तविक रूप से लगभग समान रूप में विद्यमान है। निरीक्षण के दौरान नदी तट पर अवैध निर्माण, अतिक्रमण, ठोस अपशिष्ट एवं निर्माण-मलबा फेंके जाने और शहर के दूषित जल-मल के नाले सीधे नदी में डाले जाने की पुष्टि हुई, जिससे नदी का पर्यावरणीय संतुलन और प्रवाह अत्यंत प्रभावित होता एवं नदी क्षेत्र पर अवैध निर्माण, अतिक्रमण स्पष्ट दिखा।

2. That considering the seriousness of the facts described in the said news report, the Applicant personally inspected the site on 26.11.2025 and found that the situation published in the news is almost the same in reality. During the inspection,

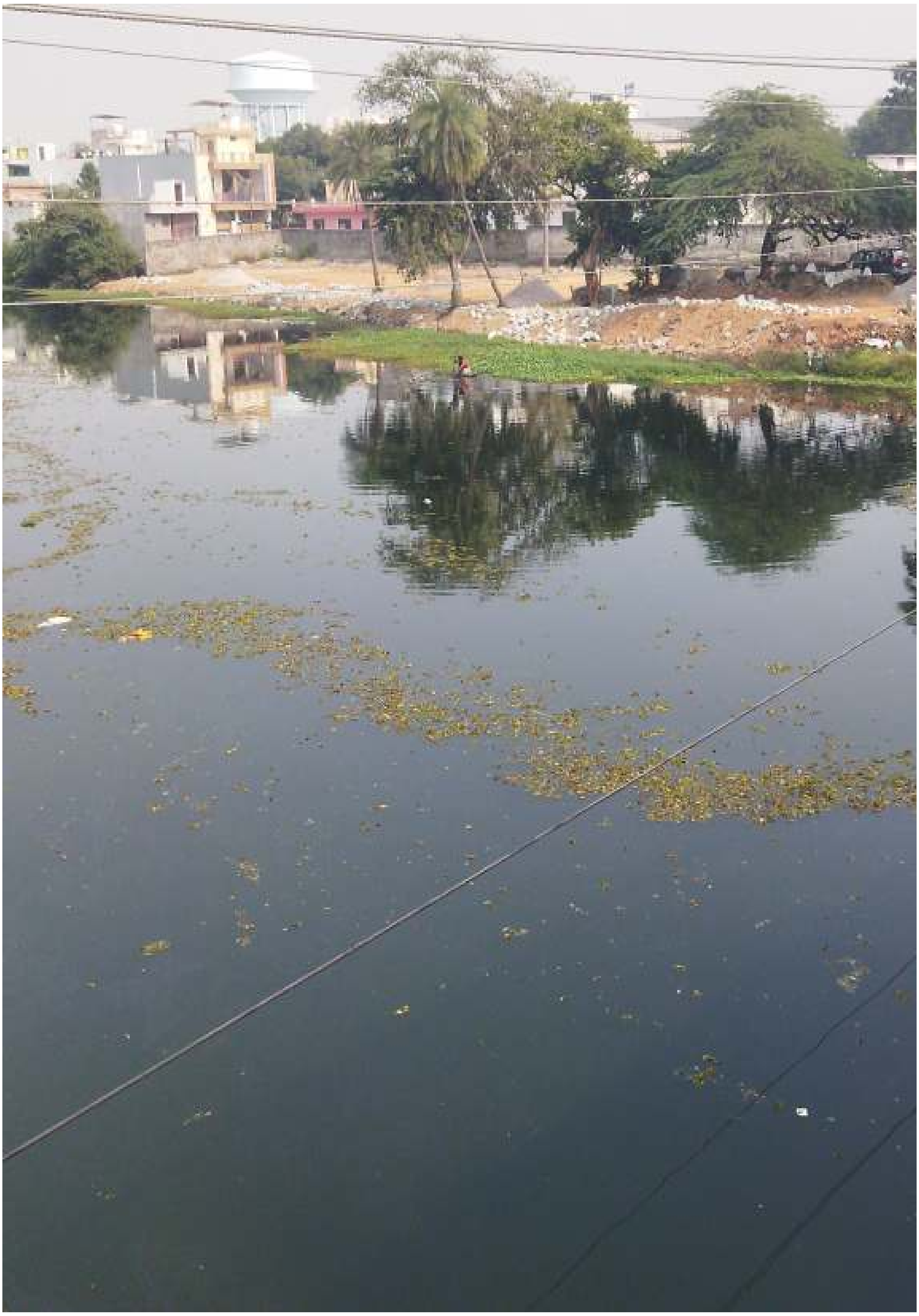
it was confirmed that illegal constructions, encroachments, dumping of solid waste and construction debris on the riverbank, and discharge of polluted wastewater and sewage from the city directly into the river are taking place, which severely affects the environmental balance and flow of the river, and illegal constructions and encroachments in the river area were clearly visible. (google translate)



3. यह कि संलग्न फोटोग्राफ में स्पष्ट दिखाई दे रहा है कि वर्तमान में नदी के क्षेत्र को मलबा डालकर पाटा जा रहा है।

P.T.O. 04

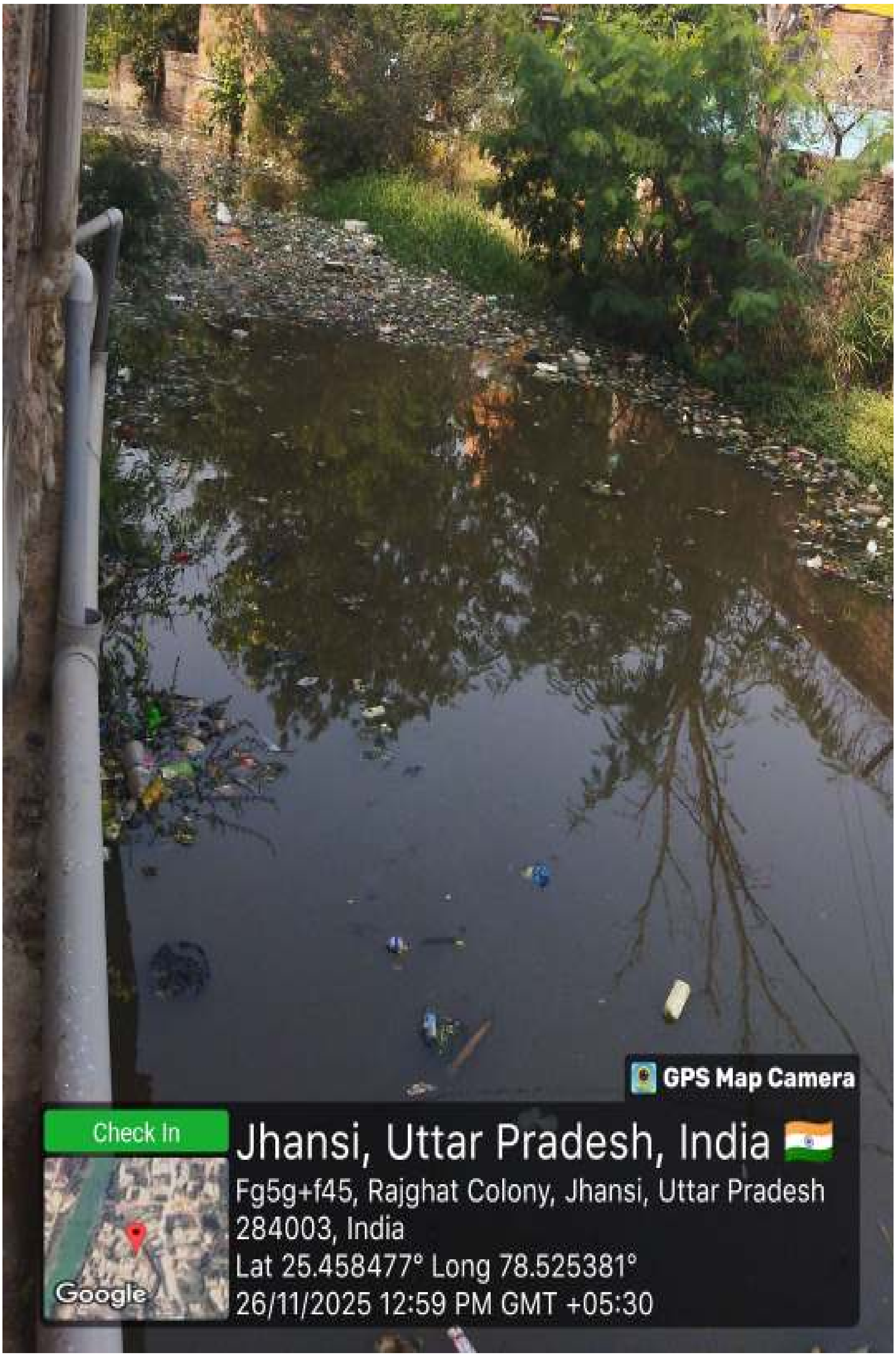
3 That the attached photographs clearly show that the river area is presently being filled by dumping debris. (google translate)



4 यह कि संलग्न फोटोग्राफ में स्पष्ट दिखाई दे रहा है कि वर्तमान में शहर के दूषित जल-मल के नाले सीधे नदी में डाले जा रहे है।

राहुल सक्सेना

4. That the attached photographs clearly show that at present the city's polluted wastewater and sewage drains are being discharged directly into the river. (google translate)



5 यह कि संलग्न फोटोग्राफ में स्पष्ट दिखाई दे रहा है कि वर्तमान में कूड़ा-कचरा और प्लास्टिक आदि नदी में डाला जा रहा है।

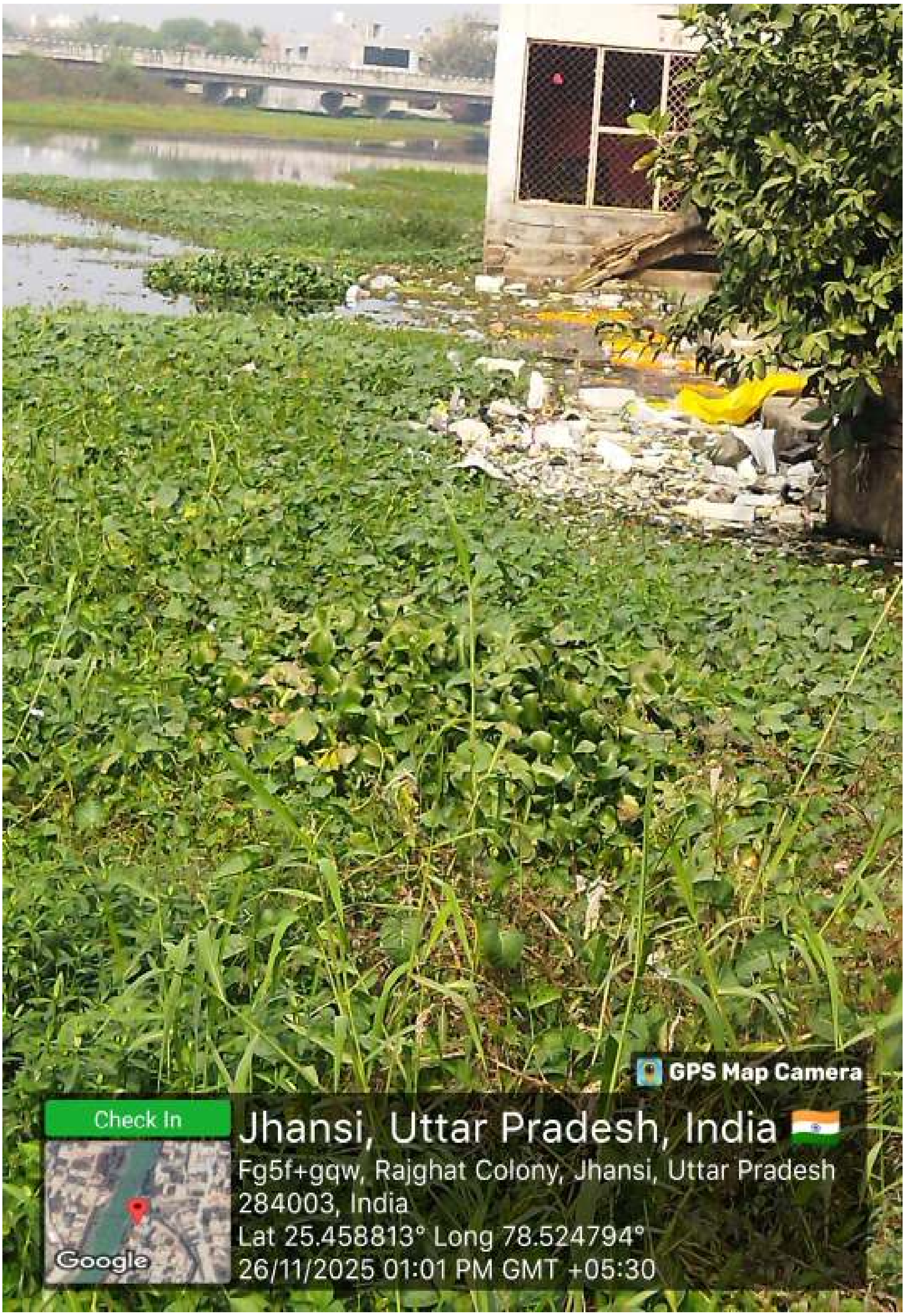
P.T.O. 06

5. That the attached photographs clearly show that at present garbage, plastic, and other waste materials are being dumped into the river. (google translate)

6 यह कि संलग्न फोटोग्राफ में स्पष्ट दिखाई दे रहा है कि वर्तमान में नदी गाद, मलबा, कूड़ा-कचरा और खरपतवार (जलकुंभी) से पटी हुई है।

P.T.O. 07

7. That the attached photographs clearly show that at present the river is filled with silt, debris, garbage, and weeds (water hyacinth). (google translate)



7 यह कि आवेदक ने स्थल निरीक्षण के दौरान अद्यतन फोटोग्राफ प्राप्त किए हैं, जो इस वाद में उठाए गए मुद्दों को स्पष्ट रूप से प्रमाणित करते हैं तथा यह दर्शाते हैं कि नदी पर प्रदूषण और अतिक्रमण, अवैध निर्माण का दबाव लगातार बढ़ रहा है। चूँकि यह नवीन तथ्य एवं फोटोग्राफ

इस वाद की विषय-वस्तु से प्रत्यक्ष रूप से संबंधित हैं और न्यायहित में उनका अभिलेख पर लिया जाना आवश्यक है।

7. That during the site inspection, the Applicant also obtained updated photographs, which clearly substantiate the issues raised in this case and show that pollution, encroachment, and illegal construction pressures on the river are continuously increasing. Since these new facts and photographs are directly related to the subject matter of this case, it is necessary, in the interest of justice, that they be-taken on record. (google translate)

8 यह कि आवेदक की ओर से प्रस्तुत इस अतिरिक्त अभ्यावेदन में उल्लिखित तथ्य एवं संलग्न फोटोग्राफ स्पष्ट रूप से प्रदर्शित करते हैं कि संबंधित अधिकारीगण द्वारा न केवल पहुंज नदी के पारिस्थितिक तंत्र को प्रदूषित किया जा रहा है, बल्कि नदी संरक्षण क्षेत्र में स्थित भूमि पर निरंतर अवैध अतिक्रमण कर निर्माण कार्य भी कराए जा रहे हैं। अधिकारियों द्वारा ऐसे अवैध कृत्यों पर रोक न लगाना, समयोचित निरीक्षण न करना तथा संरक्षण क्षेत्र की विधिक स्थिति की उपेक्षा करना उनके वैधानिक कर्तव्यों एवं दायित्वों की घोर अवहेलना है, जो पर्यावरण संरक्षण संबंधी प्रचलित कानूनों एवं न्यायालयों के दिशानिर्देशों के प्रतिकूल है।

8. That the facts stated in this additional representation submitted by the Applicant, along with the annexed photographs, clearly demonstrate that the concerned authorities are not only causing pollution to the ecological system of the Pahunj River, but are also permitting continuous illegal encroachment and construction activities over the land falling within the river protection zone. The failure of the authorities to prevent such illegal acts, to conduct timely inspections, and to uphold the legal status of the protection zone amounts to gross negligence and a serious breach of their statutory duties and obligations, which is in violation of the prevailing environmental laws and the directives issued by the Hon'ble Courts. (google translate)

प्रार्थना

अतः माननीय न्यायधिकरण से विनम्र निवेदन है कि आवेदक की ओर से प्रस्तुत इस अतिरिक्त सबमिशन को न्यायहित में अभिलेख पर स्वीकार करने की कृपा करें।

दिनांक 27.11.2025

आवेदक

(भानू सहाय)
निवासी- 32, लक्ष्मनगंज, थाना कोतवाली,
जिला झांसी, उत्तर प्रदेश 284002
ई-मेल- bhanusahayjhs@gmail.com
मो. 9415588500

10 रु. COURT FEE INDIA Rs.10 दस रुपये TEN RUPEES

NOTARY Satish Kumar Tripathi H.O. JHANSI R.No. 53091/25 Validity 23/4/30 (INDIA) NOTARIAL

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1062 OF 2024

IN THE MATTER OF:

Bhanu Sahay ……Applicant

Versus

Union of India & Ors .....Respondents

शपथ-पत्र

शपथकर्ता मिनजानिव- भानू सहाय पुत्र स्व. श्री विरेन्द्र सहाय निवासी- 32, लक्षमनगंज, थाना कोतवाली झांसी, उत्तर प्रदेश 284002

मैं भानू सहाय शपथकर्ता उपरोक्त शपथपूर्वक निम्नलिखित बयान करता हूं:-

1. यह कि शपथकर्ता द्वारा उपरोक्त प्रकरण में अतिरिक्त सबमिशन प्रस्तुत किया जा रहा है।
2. यह कि शपथकर्ता द्वारा प्रस्तुत अतिरिक्त सबमिशन में सही-सही तथ्यों में तहरीर किया गया है। जिन्हें पुनः संक्षिप्ता के कारण शपथपत्र में दोहराया नहीं जा रहा है इसलिए उन्हें इस शपथपत्र में अडॉप्ट किया जा रहा है जो इस शपथपत्र का भाग माना जावें।

मैं शपथकर्ता भानू सहाय तस्दीक करता हूं कि उपरोक्त प्रकरण में प्रस्तुत किये जा रहे इस अतिरिक्त सबमिशन में मेरे निजी ज्ञान से सब सच व सही है कोई बात झूठी नहीं है यह तस्दीक आज दिनांक 27.11.2025 को वमुकाम अहाता कचहरी झांसी में की गयी।

शपथकर्ता/आवेदक

Bhanu Sahai

(भानू सहाय)

Serial No. 1054 Date 27/11/25
Certified that the foregoing statement sworn before me this day at ....
by shri .... to
whom the contents of this affidavit have been read over and explained and who is identified by shri ....
Received the legal fee Rs.35/- each

SATISH KUMAR TRIPATHI
Notary Govt. of India, Jhansi (U.P.)

11

SUDHA VALLEY
GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Infront Of Maharaja Agrasen Inter College, Shivpuri Road, Near Pahuj River Bridge, Rajghat Colony, Jhansi, Uttar Pradesh 284003, India
Lat 25.45675° Long 78.523986°
26/11/2025 12:55 PM GMT +05:30
Google

12

SUDHA VALL
GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Infront Of Maharaja Agrasen Inter College, Shivpuri Road, Near Pahuj River Bridge, Rajghat Colony, Jhansi, Uttar Pradesh 284003, India
Lat 25.456696° Long 78.524067°
26/11/2025 12:56 PM GMT +05:30
Google

झांसी पहूज नदी का अस्तित्व खतरे में, माफियाओं ने एक एकड़ जमीन पर चला...
पहुंज नदी का अस्तित्व खतरे मे अवैध कब्जा कर निर्माण कार्य
झाँसी
दैनिक समाचार
TIMES
DIGITAL
BREAKING
NEWS
शिकायत कर्ता ग्राम लहर गिर्द निवासी ग्राम प्रधान इंद्रसिंह राजा यादव
EN
15:04
26-11-2025

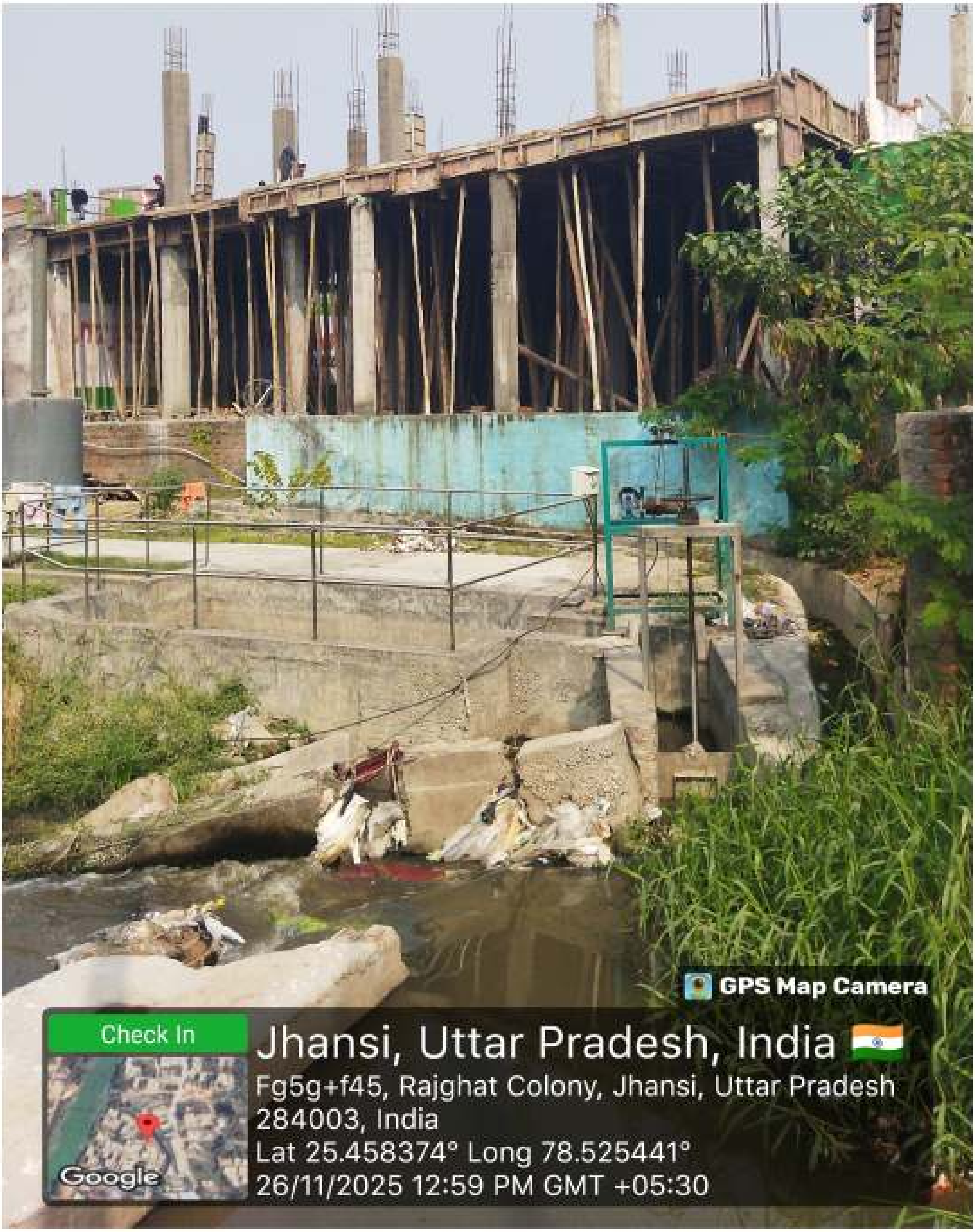
Description

×

झांसी पहुज नदी का अस्तित्व खतरे में, माफियाओं ने एक एकड़ जमीन पर चलाया बुलडोजर, ...

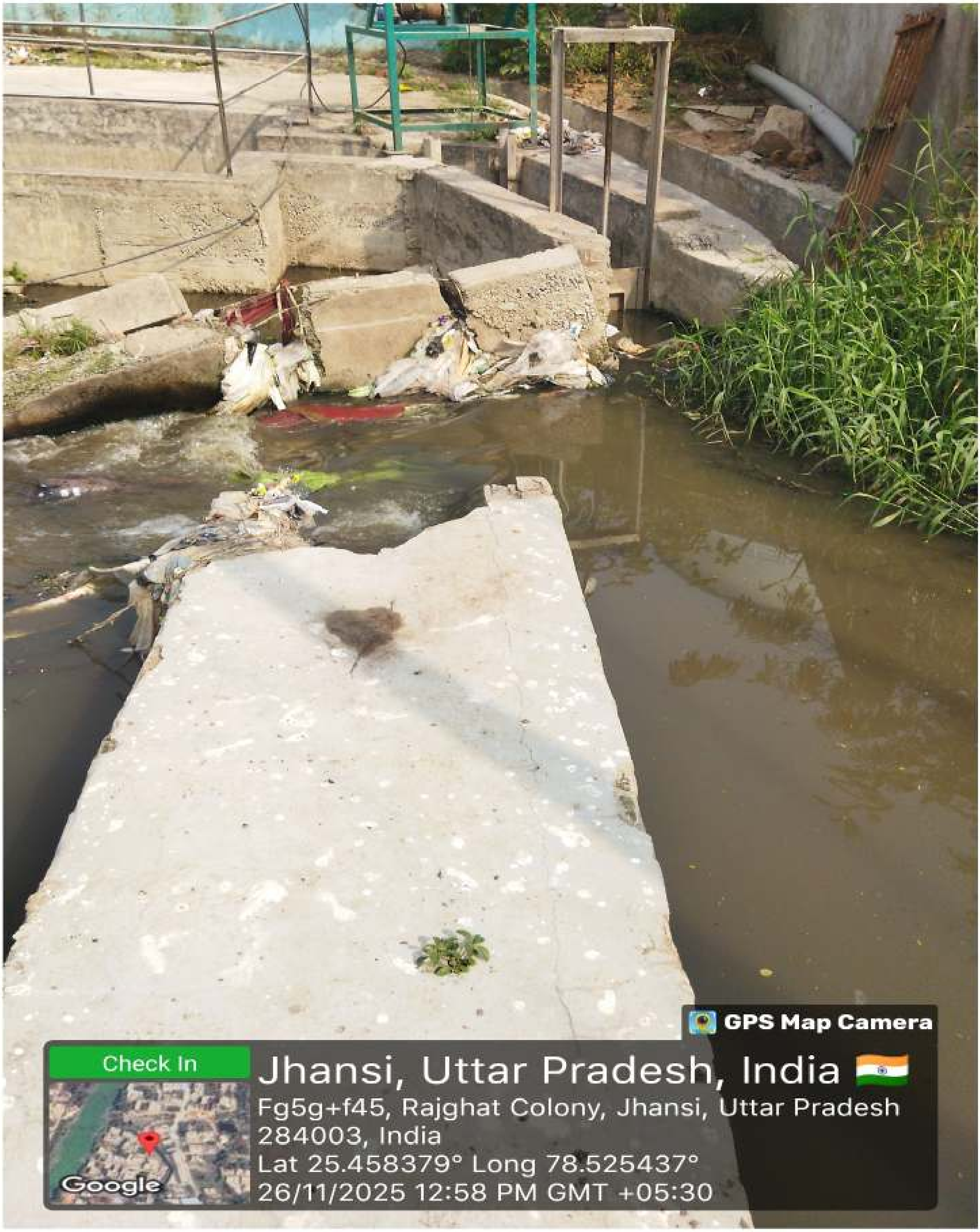
0	48	24 Nov
Likes	Views	2025

GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Shop No 1/2, Ganesh Vihar Colony, Opposite Jai Acadamy School, Jhansi, Uttar Pradesh 284003, India
Lat 25.45687° Long 78.523168°
26/11/2025 12:54 PM GMT +05:30
Google


GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Fg5g+f45, Rajghat Colony, Jhansi, Uttar Pradesh
284003, India
Lat 25.458374° Long 78.525441°
26/11/2025 12:59 PM GMT +05:30
Google

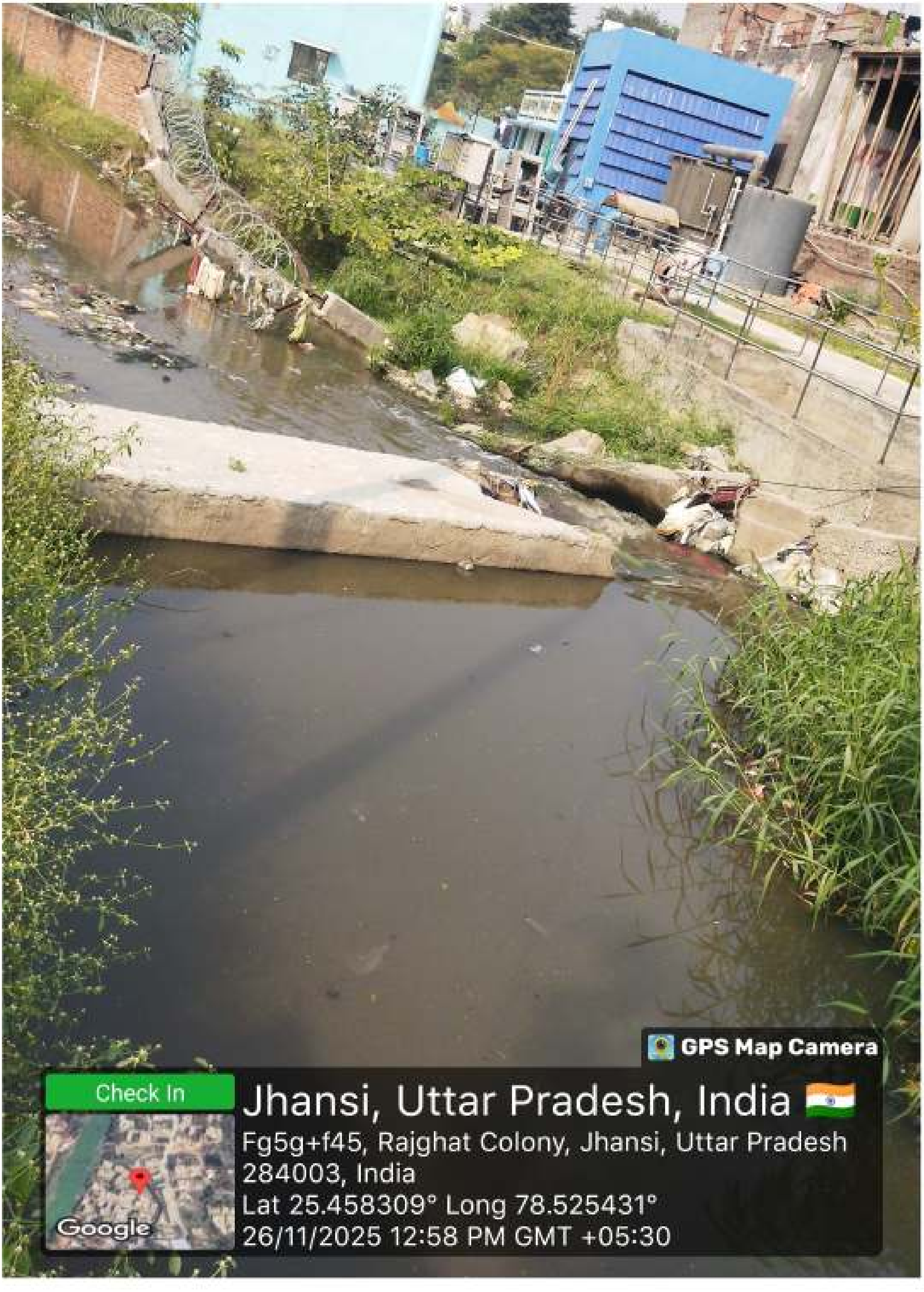
GPS Map Camera
Check In
Google
Jhansi, Uttar Pradesh, India
Fg5g+f45, Rajghat Colony, Jhansi, Uttar Pradesh 284003, India
Lat 25.458373° Long 78.525439°
26/11/2025 12:58 PM GMT +05:30

18


GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Fg5g+f45, Rajghat Colony, Jhansi, Uttar Pradesh 284003, India
Lat 25.458379° Long 78.525437°
26/11/2025 12:58 PM GMT +05:30
Google

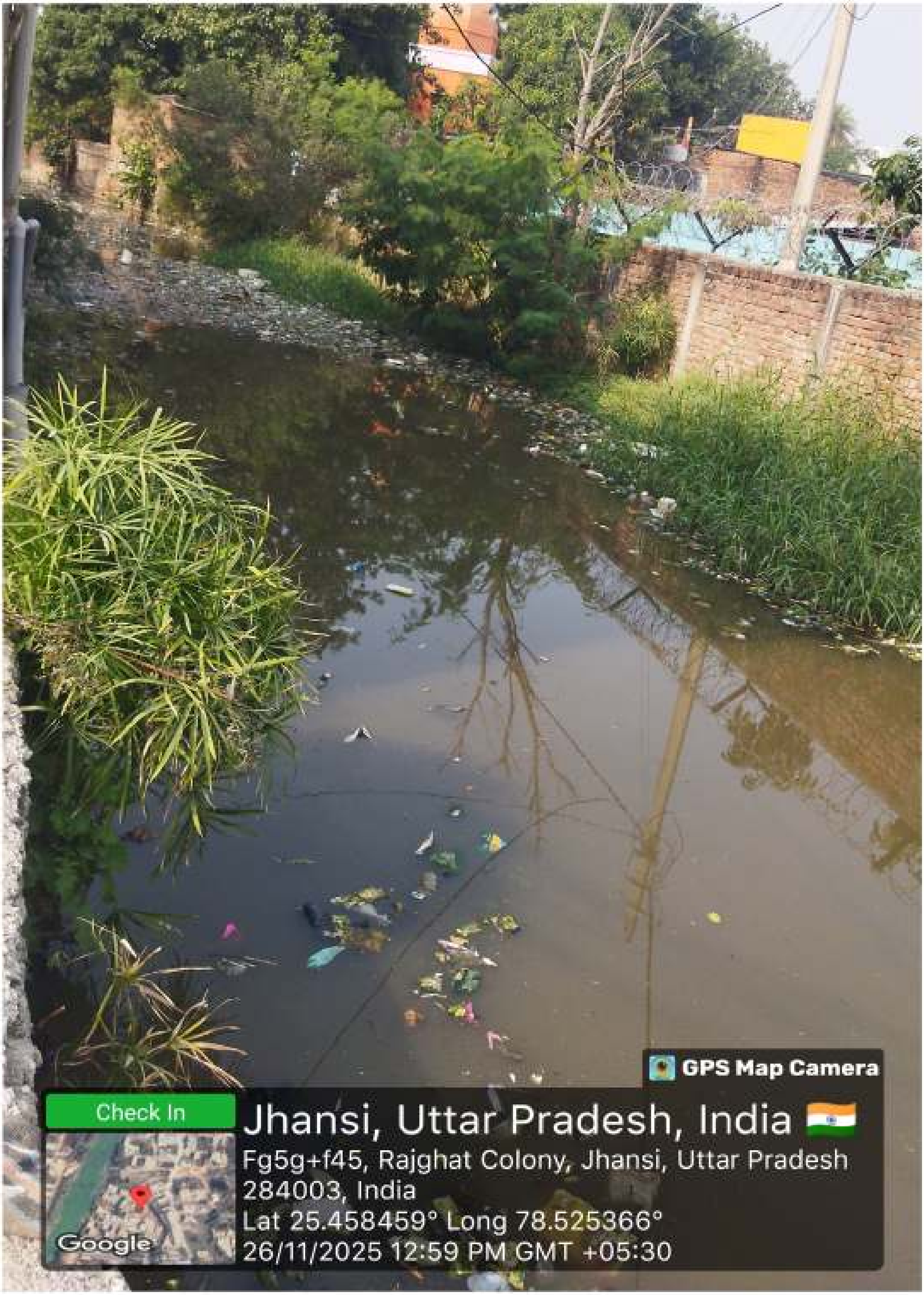
19

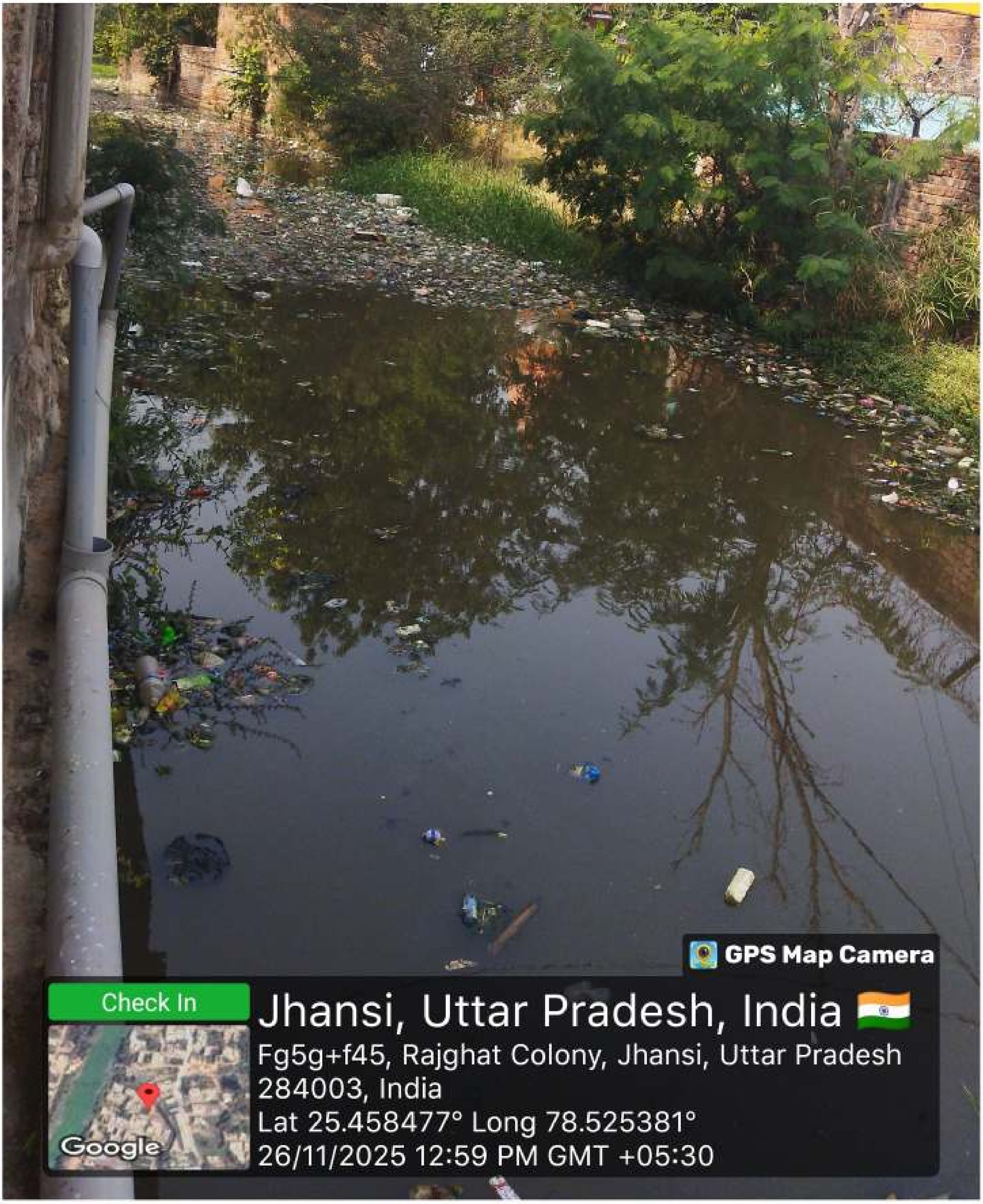
GPS Map Camera
Check In
Google
Jhansi, Uttar Pradesh, India
Fg5g+f45, Rajghat Colony, Jhansi, Uttar Pradesh
284003, India
Lat 25.458371° Long 78.525434°
26/11/2025 12:58 PM GMT +05:30


GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Fg5g+f45, Rajghat Colony, Jhansi, Uttar Pradesh
284003, India
Lat 25.458309° Long 78.525431°
26/11/2025 12:58 PM GMT +05:30
Google

power
GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Fg5g+f45, Rajghat Colony, Jhansi, Uttar Pradesh
284003, India
Lat 25.458298° Long 78.525424°
26/11/2025 12:58 PM GMT +05:30
Google

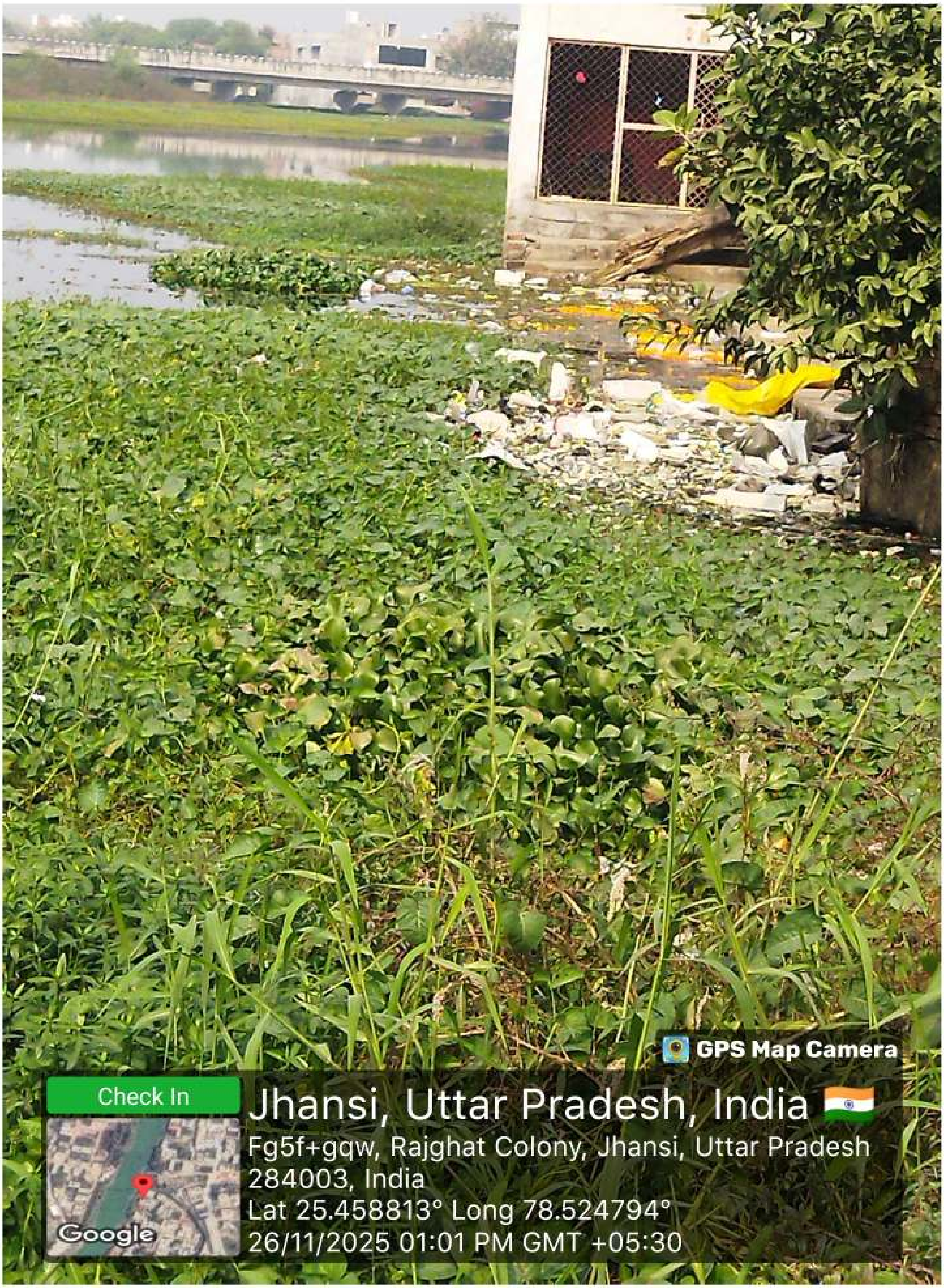
22


GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Fg5g+f45, Rajghat Colony, Jhansi, Uttar Pradesh
284003, India
Lat 25.458459° Long 78.525366°
26/11/2025 12:59 PM GMT +05:30
Google

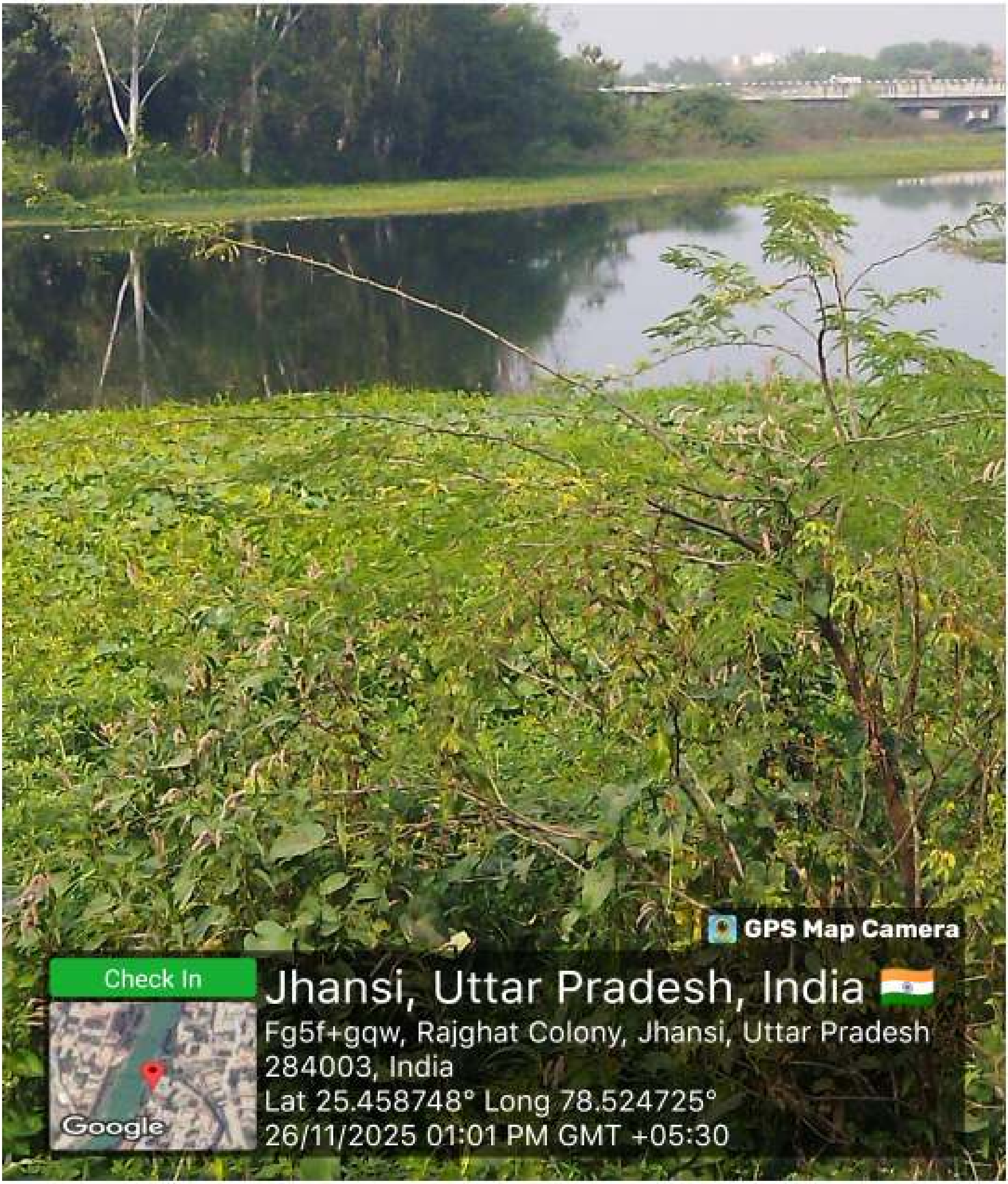

GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Fg5g+f45, Rajghat Colony, Jhansi, Uttar Pradesh 284003, India
Lat 25.458477° Long 78.525381°
26/11/2025 12:59 PM GMT +05:30
Google

GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Fg5f+gqw, Rajghat Colony, Jhansi, Uttar Pradesh
284003, India
Lat 25.458801° Long 78.524796°
26/11/2025 01:01 PM GMT +05:30
Google

311


GPS Map Camera
Check In
Google
Jhansi, Uttar Pradesh, India
Fg5f+gqw, Rajghat Colony, Jhansi, Uttar Pradesh 284003, India
Lat 25.458813° Long 78.524794°
26/11/2025 01:01 PM GMT +05:30

26


GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Fg5f+gqw, Rajghat Colony, Jhansi, Uttar Pradesh
284003, India
Lat 25.458748° Long 78.524725°
26/11/2025 01:01 PM GMT +05:30
Google

GPS Map Camera
Check In
Google
Jhansi, Uttar Pradesh, India
Shop No 1/2, Ganesh Vihar Colony, Opposite Jai
Acadamy School, Jhansi, Uttar Pradesh 284419, India
Lat 25.456632° Long 78.522783°
26/11/2025 12:51 PM GMT +05:30

GPS Map Camera
Check In
Jhansi, Uttar Pradesh, India
Shop No 1/2, Ganesh Vihar Colony, Opposite Jai
Acadamy School, Jhansi, Uttar Pradesh 284419, India
Lat 25.456545° Long 78.522814°
26/11/2025 12:51 PM GMT +05:30
Google